

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO 457
TO BE ANSWERED ON 04.02.2021

NIRBHAYA FUND FRAMEWORK

457. SHRI PARTAP SINGH BAJWA :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total apportioned amount under the Nirbhaya Fund;
- (b) the percentage of fund that has been disbursed by the concerned Ministries/ Departments;
- (c) the details of the number of projects sanctioned under the Nirbhaya Fund Framework since its inception, year-wise;
- (d) the details of the number of projects sanctioned under the Nirbhaya Fund Framework in the State of Punjab since its inception, year-wise;
- (e) the number of CCTVs for women's safety that have been installed through the utilization of this fund; and
- (f) whether the installation of CCTV's has reduced the incidence of crimes against women in crime-prone areas?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : Under Nirbhaya Fund, schemes/ projects worth Rs. 9288.45 Cr. have been appraised till date. An amount of Rs.5712.85 crore has been allocated and an amount of Rs.3544.06 crore has been disbursed/ released by the concerned Ministries/ Departments.

(c) & (d) : The year-wise details of projects/ schemes appraised under Nirbhaya Framework including the State of Punjab are at Annexure. Out of the total 35 schemes/ projects appraised, for the State of Punjab, 12 Schemes/ Projects have been implemented.

(e) & (f) : The data of number of CCTVs installed by the States/ Local Bodies as a part of Nirbhaya projects, are not centrally maintained. The installation of CCTVs aims at reducing the incidence of crimes against women as their footages are frequently used as tools for investigation of such crimes.

Annexure

Annexure referred to in reply to part (c) & (d) of Rajya Sabha Un-starred Question No. 457 for answer on 04.02.2021 regarding 'Nirbhaya Fund Framework'

The year-wise details of projects/ schemes appraised under Nirbhaya Framework including the State of Punjab

| Sl.No. | Year | No. of Project Appraised |
|--------|------|--------------------------|
| 1 | 2014 | 1 |
| 2 | 2015 | 4 |
| 3 | 2016 | 7 |
| 4 | 2017 | 8 |
| 5 | 2018 | 7* |
| 6 | 2019 | 6 |
| 7 | 2020 | 2 |
| | | 35 |

* Under the Scheme for strengthening of State forensic science laboratories appraised in 2018, some projects were approved in 2019 and 2020.
